

HIGH COURT OF CHHATTISGARH

Data of Commercial Benches (Commercial Appellate Division)

Month – October 2023

Form 1									
List of cases e-filed during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2							
List of cases in which e-payment of Court fees was made during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court	Raipur	NIL	NIL	NIL	NIL	NIL

Form 3							
List of cases in which Electronic Service of process has taken place during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL

Form 4
List of total no. Of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. Of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri Hon'ble Shri Justice Deepak Kumar Tiwari		ARBA 43/2023	

Form 5
List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of filing Date of Registration	Date of case management hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court	Bilaspur	ARBA 13/2018	M/s Kripa Road Lines Vs. M/s Ntpc Limited	ABDUL WAHAB KHAN, DEEPAK KUMAR AGRAWAL, (COUNSEL FOR THE APPELLANT) & B.D. GURU, SHALEEN SINGH BAGHEL, RAJENDRA TRIPATHI, ADITYA BHARDWAJ, (COUNSEL FOR THE RESPONDENT)	12/03/2018	20/10/2023
2	High Court	Bilaspur	ARBA 09/2022	M/s Rama Udyog Private Ltd. Vs. M/s New India Assurance Co. Ltd.	KESHAV DEWANGAN, AKASH PANDEY, MAYANK CHANDRAKAR, HARSHAL CHOUHAN, (COUNSEL FOR THE APPELLANT) & BHOLA NATH NANDE, S.N. NANDE, PRIYANSHU GUPTA, (COUNSEL FOR THE RESPONDENT)	02/03/2022	09/10/2023
3	High Court	Bilaspur	ARBA 16/2022	South Eastern Coalfields Limited & Ors. Vs. M/ S Sri Balaji Metals And Minerals Pvt. Ltd.	PANKAJ SINGH, RAKESH KUMAR KASHYAP, (COUNSEL FOR THE APPELLANT) & ANKIT PANDEY, SAVITA AJIT, SEEMA SAHU, (COUNSEL FOR THE RESPONDENT)	30/04/2022	20/10/2023

4	High Court	Bilaspur	ARBA 25/2022	Union of India Vs. M/s Fedders Electric And Engineering Limited	RAMAKANT MISHRA, JYOTI SINGH, KESHAV PRASAD GUPTA, (COUNSEL FOR THE APPELLANT) & ASHUTOSH TRIVEDI, A.S. MURTY, (COUNSEL FOR THE RESPONDENT)	14/07/2022	12/10/2023
5	High Court	Bilaspur	ARBA 34/2022	M/s Shiva Construction Company Vs. Anand Agrawal & Ors.	AMAN ANSARI, MEERA ANSARI, (COUNSEL FOR THE APPELLANT) & RAHUL JHA, RAMENDRA KISHORE PRASAD, (COUNSEL FOR THE RESPONDENT)	19/09/2022	16/10/2023
6	High Court	Bilaspur	ARBA 38/2022	The Union of India Vs. M/s Orissa Concrete And Allied Industries Ltd.	RAMAKANT MISHRA, PRAGALBHA SHARMA, JYOTI SINGH, KESHAV PRASAD GUPTA, (COUNSEL FOR THE APPELLANT) & KSHITIJ SHARMA, AKASH KUMAR KUNDU, PAYAL JAIN, RISHABH GARG, (COUNSEL FOR THE RESPONDENT)	17/11/2022	09/10/2023
7	High Court	Bilaspur	ARBA 40/2022	Bilaspur Municipal Corporation Vs. Meinhardt Singapore Pte. Ltd.	SUNNY AGRAWAL, KHULESH SAHU, SABYASACHI BHADURI, PANKAJ SINGH, (COUNSEL FOR THE APPELLANT)	01/12/2022	19/10/2023
8	High Court	Bilaspur	ARBA 17/2023	M/s Bharat Aluminum Company Limited (Balco) Vs. M/s R.K. Transport Company	D.L. DEWANGAN, RISHABH GARG, SUNDAR LAL SAHU, ANJALI SHARMA, SAMRATH SINGH MARHAS, (COUNSEL FOR THE APPELLANT) & ASHISH SURANA, MAYANK CHANDRAKAR, KESHAV DEWANGAN, CHETAN SINGH CHAUHAN, ANAND DADARIYA, NIKHIL PARAKH, (COUNSEL FOR THE RESPONDENT)	09/05/2023	19/10/2023
9	High Court	Bilaspur	ARBA 40/2023	M/s Steel Authority of India Limited & Anr. Vs. M/s Neelkanth Rubber Mills	ANKIT SINGHAL, VIKAS KUMAR SONI, MEHAL JETHANI, ARPIT AGRAWAL, ASHISH MITTAL, (COUNSEL FOR THE APPELLANT) & ADIL MINHAJ, KSHITIJ SHARMA, PRAGALBHA SHARMA, (COUNSEL FOR THE RESPONDENT)	20/09/2023	03/10/2023
10	High Court	Bilaspur	ARBA 41/2023	Goyal Mg Gases Pvt. Ltd. Vs. Steel Authority Of India Ltd.	RAJ KUMAR SAHU, PRATEEK SHARMA,(COUNSEL FOR THE	23/09/2023	12/10/2023

					APPELLANT)		
11	High Court	Bilaspur	ARBA 43/2023	Nova Iron and Steel Ltd. & Anr. Vs. Kmag International	MANOJ PARANJPE, SHASHWAT MISHRA, ARPAN VERMA, SHREYANSH AGRAWAL, RISHABH GUPTA, VAISHALI MAHILONG, SHUBHANK TIWARI, ANSHUL TIWARI, BHARAT SHARMA, ANURAG SINGH, (COUNSEL FOR THE APPELLANT) & ARJIT TIWARI, (CAVEATOR), (COUNSEL FOR THE RESPONDENT)	05/10/2023	20/10/2023

<p style="text-align: center;">Form 6 Contested commercial cases disposed during the month</p>													
Sl. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	High Court	Bilaspur	ARBA 10/2021	Union of India & Ors. Vs. M/s Orissa Concrete And Allied Ind. Ltd.	HARPREET SINGH AHLUWALIA, ASSTT. S.G., ANJALI SINGH CHOUHAN, (COUNSEL FOR THE APPELLANT) & CHANDRESH SHRIVASTAVA, SAMARTH PANDEY, PAWAN	14/06/2021	N.A.	04/10/2023	843 Days	Contested (Allowed)	N.A.	N.A.	Arbitration Appeal U/S 37 of the Arbitration and Conciliation Act, 1996 Read with Section 13 of the Commercial Courts, Commercial Division & Appellant

					KESHARWANI, (COUNSEL FOR THE RESPONDENT)								Division of High Court Act 2015
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Form 7 Summary of Commercial Cases during the month						
Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of C.G.	Bilaspur	81	01	01	81

Form 6 (i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Mediation Centre, High Court of Chhattisgarh, Bilaspur	NIL	NIL	NIL	NIL	NIL

[Signature]
08/11/23

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)